

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

STARRED QUESTION NO:494  
ANSWERED ON:28.04.2015  
FOOT AND MOUTH DISEASE  
Kambhampati Dr. Hari Babu

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) the details of the schemes to control the Foot and Mouth Disease (FMD) in the animals;
- (b) whether the potency of the vaccine for the treatment/prevention of FMD has reportedly not been found to be in conformity with standard prescribed for the vaccine and if so, the details thereof;
- (c) whether the Government has constituted any committee to probe the matter and if so, the details along with the outcome thereof; and
- (d) the corrective steps taken by the Government to ensure the quality of vaccine for FMD?

**Answer**

THE MINISTER OF AGRICULTURE (SHRI RADHA MOHAN SINGH)

(a) to (d) : A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (d) of the Lok Sabha Starred Question No. 494 for 28th April, 2015 regarding 'Foot and Mouth Disease'

(a) In order to prevent, control and contain Foot and Mouth Disease (FMD) in the country, Department initiated an intensive 'Foot and Mouth Disease Control Programme (FMD-CP)' as one of the components of the Centrally Sponsored Scheme 'Livestock Health & Disease Control (LH&DC) in the 10th Five Year Plan Period (in 2003- 2004) initially in 54 districts. With its success, programme was expanded in 11th Five Year Plan to 221 districts. After covering 221 districts during 11th Five Plan Period, the programme was further extended to cover Rajasthan and remaining districts of Uttar Pradesh during 12th Five Year Plan Period in 2013-14 and Bihar in 2014- 15. Therefore, as of now, FMD Control Programme is being implemented in 351 districts of States of Andhra Pradesh, Telangana, Maharashtra, Kerala, Tamil Nadu, Gujarat, Punjab, Haryana, Uttar Pradesh, Karnataka, Goa, Rajasthan, Bihar, Puducherry, Delhi, Andaman & Nicobar, Dadra & Nagar Haveli, Daman & Diu and Lakshadweep.

Under FMD-CP, vaccination of all eligible cattle and buffalo population against FMD using inactivated and trivalent FMD vaccine at six monthly intervals is envisaged. Central Government provides 100% funding for vaccine and vaccination cost including creation of cold chain facilities, animal health cards, creation of temporary check posts and sero-monitoring.

Need-based FMD vaccination is also carried out under another programme i.e. 'Assistance to States for Control of Animal Diseases (ASCAD)' in those districts/ states which are not covered under FMD Control Programme.

(b) & (c) No, Madam

(d) Quality of FMD vaccine is to be ensured by the Firms as per Indian Pharmacopoeia in vogue. However, in order to ensure quality of FMD vaccine being used under FMD control programme, eligible firms have to comply with quality criteria prescribed in the tender for procurement of FMD vaccine for supply to States under the Programme in addition to regulatory requirements as per Indian Pharmacopoeia.